

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-88-2020**

Sameer Bhat

... Applicant

Versus

State of Goa & Ors.

... Respondents

Shri S.S. Katak, Senior Advocate with Shri Preetam Talaulikar, Advocate for the Petitioner.

Shri Sagar Dhargalkar, Additional Public Prosecutor for the Respondents No.1 & 2.

Shri C. Aryama Sundaram, Senior Advocate with Shri Shivan Desai, Advocate for the Respondent No.3.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4 DECEMBER 2020****P.C. :**

Post the matter on 10.12.2020.

DAMA SESHADRI NAIDU, J.

NH